

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 201
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. and EMAAR
MGF Land Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 11.03.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

ORDER

By Order of the Bench, the matter is listed on 19.03.2020.



(Nirmala Vincent)
Court Officer

11.03.2020
Ritu Sharma